



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 4551/2021
(CPSW No.192/2008 in SWP No.456/2008)

Wednesday, this the 14th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

Khurshid Ahmad Dar,
S/o Gh. Nabi Dar,
R/o Tulkhan, Bijbehara District,
Anantnag, Age 27 years.

...Applicant

(Nemo for applicant)

Versus

1. Dr. Muzaffar Ahmad Shah,
Director Health Services Kashmir, Srinagar.
2. Dr. Nazir Ahmad Hakim,
Chief Medical Officer, Anantnag.

... Respondents

(Mr. Sudesh Mangotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

This CPSWP arises out of SWP No.456/2008 filed before the Hon'ble High Court of Jammu & Kashmir, wherein the relief in respect of National Rural Health Mission was claimed. The said organisation is not within the jurisdiction of the Tribunal.

2. Hence, the Registry is directed to return the file to the Hon'ble High Court.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

July 14, 2021
/sunil/rk/